

Annexure-5

Name of the corporate debtor: RIA Constructions Limited; Date of commencement of CIRP: 11.12.2018; List of Creditors as on: 09.09.2026

List of operational creditors (Government Dues) (Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	CGST Panchkula Tax on the basis of SCN dated 12 June 17	CG	16.04.19	12,00,00,000								12,00,00,000		
2	CGST Panchkula Tax on the basis of Proposed SCN	CG	16.04.19	2,00,00,000								2,00,00,000		
3	ETO Ward 12 Dera Bassi	CG	22.04.19	59,29,149	59,29,149									
4	ETO Ward 12 Dera Bassi	CG	10.08.2020	79,26,416								79,26,416		
5	CGST Panchkula Tax on the basis of Adjudication Order in OIO No. 02-03/ST/Commr/PKL/SSK/2019-20	CG	05.06.2020	7,61,63,948								7,61,63,948		
6	CGST Panchkula Tax on the basis of Adjudication Order in OIO No. 02-03/ST/Commr/PKL/SSK/2019-20 dated 31.12.2019	CG	13.08.2020	11,70,65,720								11,70,65,720		
7	Commercial Tax Officer, Sehore, MP	SG	14.07.2025	13,31,511	13,31,511									Revised on 08.09.2026 as per Regulation 14(2), from earlier claimed/admitted amount of Rs. 13,10,928/-
8	Regional PF Commissioner –II (in Form-G of IBBI (LP) Regulations 2016)		28.09.2022	1,97,12,566								1,97,12,566		
9	Income Tax officer- TDS - Chandigarh	SG	25.03.2026	21,32,988	14,24,450							7,08,538.00		
	TOTAL			37,02,62,298	86,85,110							36,15,77,188		

Note: Row 7 (Commercial Tax Officer, Sehore, MP) revised as per the updated claims register dated 05.09.2026, consistent with Regulation 14(2) of the IBBI (Liquidation Process) Regulations, 2016. Totals recomputed accordingly.